

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/17	-	Hearing	242	Kirti Dhani Shah Vs. M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHIVA KUMAR B.G.

9900545090

Petitioner



DUSHYANTHA KUMAR.K.

RESPONDENT NO. 1



Counsel for petitioner is present. Shri K. Dushyantha Kumar, PCS filed a memo of appearance for R-1. PCS again requested time to file vakalat for other respondents also.

List it on 30.08.2017.

MEMBER (J)

MEMBER (T)